193

PAPERS LAID ON THE TABLE

Report and Accounts (1981-82) of the Hindustan Prefab Limited, New Delhi and related Papers

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): Sir, I beg to lay on the Table, under subsectisn (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:-

- (i) Twenty-ninth Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (il) Review by Government on the working of the Company.

[Placed in Library See. No. LT-5900/ 83 for (i) and (")]

Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation)

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): Sir, I beg to lay on tne Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following notification of the Ministry of Agriculture (Department of Agriculture and Cooperation):-

- (i) G.S.R. No. 16(E), dated the 7th January, 1983 publishing the fertilizer (Control) (Amendment) Order, 1983
- (ii) G.S.R. No. 46(E), dated the 31st January, 1983.

[Placed in Library. See. No. LT-5969/ 83 for (i) and (ii)]

2025 RS-7

Report and Accounts (1981-82) of the Mogul line Limited (Bombay and related **Papers**

on the Table

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHAS-KARA REDDY): Sir, I beg to lay on the Table:—

- L A copy each (in English and Hindi) of the following papers, under sub-seciion (1) of section 619A of the Companies Act, 1956:--
 - (i) Hundred and Fourth Annual Report and Accounts of the Mogul Line Limited, Bombay, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of tht Comptroller and Auditor General ol India thereon.
 - (ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-5974/83 for (i) and (ii)].

Solatium Fund Scheme, 1982

SHRI K VIJAYA BHASKARA REDDY: Sir, I also beg to lay a copy (in English and Hindi) of the Ministry of Shipping and Transport (Transport Wing) Notification S.O. No. 800(E), dated the 12th November, 1982, publishing the Solatium Fund Scheme, 1952, under sub> section (4) of section 133 of the Motor Vehicles Act 1939. [Placed in the Library. See No. LT-5971/83]

Sugar Cess Rules, 1982

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT AZAD): Sir, I beg to lay on thi Table, under sub-section (3) of section 6 of the Sugar Cess Act, 1982, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Food), Notification G.S.R, No. 720(E), dated the 25th November, 1982 publishing the Sugar Cess Rules, 1982. [Placed in Library. See No. LT-5975/83]